

SPECIAL BENCH

ITEM NO.126

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA No.297/2024 & IA No.298/2024 IN CP (IB) No.110/ALD/2017

CORAM:

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 19th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	SHREE BHAWANI PAPER MILLS LTD
UNDER SECTION	10 IBC (IN LIQUIDATION)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Saurabh Basu, Adv.

: For the Applicant in both IAs

ORDER

IA No.297/2024 & IA No.298/2024

- 1.** Ld. Counsel representing the Applicant states that these two IAs may be listed on the date already fixed in the matter i.e. on 09.08.2024. He also states that he has received the reply in these applications, therefore he seeks and is granted two weeks time to file rejoinder to the said reply, by serving an advance copy to the other side.
- 2.** Let the needful be done within the aforesaid stipulated period and the matter is adjourned on the date already fixed i.e. on 9th August, 2024 before the Regular Bench.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Manni Sankariah Shanmuga Sundaram)
Member (Judicial)**

19th July, 2024

*Kavya Prakash Srivastava
(Stenographer)*